

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**


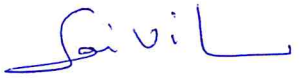
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Priyadaashini Keerthi Krishna Akshil For T.K.Bhasakar	Counsel for Petitioners	
2)	Cibivishnu T.v.P. Saivihari	Counsel for R.L.R.L.	

ORDER

Counsel representing both the parties are present and reported that the date of hearing was mistakenly mentioned as 30.07.2017, which happens to be a Sunday. At request of both the counsel, time extended. Put up on **10.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)